

ITEM NO.1702

COURT NO.8

SECTION IV-A

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 9462/2022

JSW STEEL LIMITED

Petitioner(s)

VERSUS

SOUTH WESTERN RAILWAY & ANR.

Respondent(s)

(NOT TO BE LISTED BEFORE HON. RAJESH BINDAL, J. (R/P DT. 12.5.23)  
IA No. 185828/2022 - INTERVENTION APPLICATION)

Date : 03-07-2023 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE SANJAY KUMAR  
[IN CHAMBER]

For Petitioner(s) M/S. Khaitan & Co., AOR  
Mr. Rohit Ghosh, Adv.  
Ms. Anushka Sharda, Adv.  
Mr. Madhav Khosla, Adv.

For Respondent(s) Mr. Guru Krishna Kumar, Sr. Adv.  
Mr. Amrish Kumar, AOR  
Mr. Vedansh Anand, Adv.  
Mr. Somiran Sharma, AOR  
Ms. Divya Swami, Adv.  
Mr. Nikhil Swami, AOR

UPON hearing the counsel, the Court made the following  
O R D E R

I.A. No. 185828 of 2022 and I.A. No. 108256 of 2023

By way of these applications, the applicants seek to intervene in Special Leave Petition (Civil) No. 9462 of 2022.

I.A. No. 108256 of 2023 is not listed today but the same is placed on record. The learned counsel appearing for the applicant therein is present in Court and states that his prayer therein is also on the same lines.

Mr. Rohit Ghosh, learned counsel, appearing for the petitioner in the Special Leave Petition, seeks some time to respond to these intervention applications.

List the matter on 07.07.2023.

(POOJA SHARMA)  
SENIOR PERSONAL ASSISTANT

(RAM SUBHAG SINGH)  
BRANCH OFFICER